

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No.864/MP/2025

Subject : Petition under Section 66 of the Electricity Act, 2003 read with Regulation 25 of the Central Electricity Regulatory Commission (Power Market) Regulations, 2021, seeking approval, for introduction of Peak Day Ahead Market and Peak Real Time Market Contracts on the Petitioner's 'PRATYAY' Platform.

Petitioner : Power Exchange of India Limited (PXIL)

Respondent : Grid Controller of India Limited (GCIL)

Date of Hearing : **3.3.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Shri Devank Maheshwari, Advocate, PXIL
Ms. Jane Kapai, Advocate, PXIL
Shri Gajendra Sinh, GCIL
Shri Ashok Rajan, GCIL
Shri Debajyoti Majumder, GCIL

Record of Proceedings

Learned counsel for the Petitioner submitted that the present Petition has been filed seeking approval for the introduction of Peak Day Ahead Market and Peak Real Time Market Contracts on the Petitioner's PRATYAY Platform. The learned counsel further submitted that the Petitioner has also complied with the directions issued *vide* Record of Proceedings dated 16.12.2025 and filed its response to the suggestions/comments of New Age Markets in Electricity Pvt. Ltd. and Grid India.

2. Considering the submissions made by the learned counsel for the Petitioner, the Commission reserved the matter for order.

By order of the Commission
Sd/-
(T.D. Pant)
Joint Chief (Law)

